

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1140/2021**

This the 1st April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Insha Altaf d/o Mohd. ALTAF Bhat, r/o Lane No.1, HMT Road, Srinagar. ....Applicant

(Advocate:- None)

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner cum Secretary to Govt. Health & Medical Education Department, Civil Sectt., Srinagar/Jammu.
2. Director, Health Services Kashmir, Srinagar.
3. Director, Sher-i-Kashmir Institute of Medical Sciences, Soura Srinagar.

( By Advocate: Mr. Amit Gupta, AAG).

.....Respondents

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Jammu. It has been submitted by the learned A.A.G. that since the case pertains to Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar, is deemed University, as such, this Tribunal has no jurisdiction to entertain the present matter.



2. Contention of learned A.A.G. has force and has to be accepted. Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar, is deemed University has not been brought within the jurisdiction of this Tribunal by notification to be issued by the Central Government under Section 14 (2) of the Administrative Tribunals Act, 1985 and the Tribunal cannot assume jurisdiction in respect of any service matter pertaining to the Deemed University, under the Act. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition relating to any service dispute in the Central/Deemed University, Jammu/Srinagar.

3. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar to be placed before the Hon'ble Bench for further orders.

5. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar on 23.4.2021.

**(ANAND MATHUR)**  
**MEMBER (A)**  
kks

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**